

Somu (Tamil Nadu), Shri Sujeet Kumar (Odisha), Shri Jose K. Mani (Kerala), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Dr. V. Sivadasan, Shri M. Mohamed Abdulla and Dr. Santanu Sen (West Bengal).

Now Shri Sujeet Kumar; demand for increasing guaranteed days of work from 100 days to 150 days in ten aspirational districts and backward districts of Odisha.

Demand to increase guaranteed days of work from 100 days to 150 days in 10 Aspirational Districts and backward districts of Odisha

SHRI SUJEET KUMAR (Odisha): Sir, through you, I would like to request and urge upon the Government of India to increase the guaranteed number of work days under MGNREGA Scheme from 100 to 150 days in all the aspirational districts and blocks of Odisha. In the year 2014, the Ministry of Rural Development, Government of India, had taken a very significant step which solidified the livelihood of all those citizens who received *pattas* under the Forest Rights Act, 2006. Through this directive, about eight lakh beneficiaries benefitted including 3.2 lakh from the State of Odisha alone and the number of work days was increased from 100 to 150 days for these eight lakh beneficiaries. It was a highly commendable step which solidified the livelihood security, boosted the income and food security of the beneficiaries. But still, a large number of citizens, particularly, from the SC/ST communities are left behind in the State of Odisha. There is over one crore ST population in the State of Odisha, which is roughly 23 per cent of our population. We have the largest number of Scheduled Tribes in the country, that is, sixty-two and we also have the largest number of PVTGs (Particularly Vulnerable Tribal Groups), that is, thirteen. So a large section of this population is still deprived of this enhanced benefit. This is causing seasonal unemployment, distressed migration. My sincere request to the Government is to look into this.

Sir, I will now mention about a very commendable step which the Government of Odisha took in the year 2020 by enhancing the additional work days from 100 to 200 in twenty blocks in four aspirational districts of Odisha. But we have many more aspirational blocks and districts which are yet to be covered. This 200 days enhancement was further enhanced to 300 days. But being a State with limited resources, we can only do so much. So, my request to the Government of India is to sanction adequate funds to the State so that we can cover these additional work days under MGNREGA to all the aspirational districts and all the aspirational blocks of Odisha. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Sujeet Kumar: Shri Niranjan Bishi (Odisha), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Shrimati Sulata Deo (Odisha), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Dr. V. Sivadasan, Shri M. Mohamed Abdulla and Dr. Amar Patnaik (Odisha).

Now Shri Kartikeya Sharma; success of PM Ayushman Yojana in delivering universal health coverage; not present. Lt.Gen. (Dr.) D. P. Vats (Retd.); request for filling up the left out ex-servicemen vacancies by Agniveer.

Demand to fill up the left out ex-servicemen vacancies by Agniveer

ले. जनरल (डा.) डी. पी. वत्स (रिटा.) (हरियाणा): माननीय उपसभापति जी, मैं अग्निवीरों के लिए पूर्व सैनिकों की छूटी हुई रिक्तियां भरने के लिए दरखास्त करता हूँ। केंद्रीय और राज्य सेवाओं में ग्रुप 'सी' और 'डी' में पूर्व सैनिकों के लिए औसतन 10 से 14 परसेंट आरक्षण है। मैं यह स्टेट्स और सेंटर की बात कर रहा हूँ, जिसमें से दो से तीन परसेंट का लाभ पूर्व सैनिकों, युद्ध विधवाओं यानी वीर नारियों और उनके आश्रितों को मिलता है, यानी जो वेकेन्सीज़ फिल-अप हैं, वे दो से तीन परसेंट रहती हैं और बाकी छूट जाती हैं। अब आगे-आगे यह होगा कि जैसे-जैसे अग्निवीरों की संख्या बढ़ती जाएगी और पूर्व सैनिकों की घटती जाएगी। इसका कारण यह भी है कि वन रैंक वन पेंशन मिलने के बाद retirement is as good as service. मैं जब रिटायर हुआ, उस समय मेरी तनखाह, जो मुझे आज पेंशन मिलती है, उससे कम थी। एक तो यह बात है।

दूसरी बात यह है - पहले ex-servicemen के लिए age के relaxation के साथ-साथ qualification का भी relaxation होता था, जिसमें civil services भी आती थीं। अब सिर्फ age का relaxation है, qualification का relaxation नहीं है। खासकर physical activity और qualifying marks में 40 साल की उम्र में ex-servicemen को एक 22 साल के जवान के साथ compete करने में दिक्कत होती है।

मोस्टली वैकेन्सीज़ बच जाती हैं, इसलिए मेरी आपके माध्यम से यह प्रार्थना है कि ये जो लेफ्ट आउट वैकेन्सीज़ हैं, I again mean, left out, जो आश्रितों को अवेल हो चुकी हैं और अब बच गई हैं, उन वैकेन्सीज़ को अग्निवीरों को ऑफर किया जाए। In additions to the reservations for Agniveer. यह रास्ता अग्निवीर स्कीम को बहुत आकर्षक बनाएगा। क्योंकि युद्ध अपना स्वरूप चेंज कर चुका है, आजकल दर्जी की दुकान पर भी टेरेरिस्ट अटैक हो जाता है, स्कूलों में भी हो जाता है, इसलिए अग्निवीर आज के समय की माँग है।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Lt. Gen. (Dr.) D.P. Vats (Retd.): Shri M.